

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227
CP 32 of 2020

Proceedings under Section 241 of Co. Act, 2013

IN THE MATTER OF:

Neetaben Prabhubhai Patel

.....Applicant

V/s

Nishant Infrastructure Pvt Ltd & Ors

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurin Mehta, Adv. a.w. Mr. Krishal Patel, Adv.

For the Respondent : Ms. Rhea Sevak, Adv.R-2 a.w.Mr. Arjun Seth, Adv.

ORDER

Learned counsel for the applicant is directed to file pursish regarding suggesting the name of mediator. Necessary orders appointing the mediator agreed by both parties will be issued through the registry.

List for further consideration on 26.09.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)